

File No. 10/03/2021-NCLT राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोधी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली/New Delhi- 110003 दिनॉक/ Dated: 4th June 2021

ORDER

Consequent to letter no. A-45011/49/2019-Ad.IV-MCA dated 4.6.2021. The NCLT Principal Bench at New Delhi is hereby reconstituted as under, the Bench shall attend matters through Video Conference:

Principal Bench at NCLT, New Delhi

- 1. Shri R. Varadharajan, Acting President
- 2. Shri Hemant Kumar Sarangi, Member (Technical)

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 1.6.2021 from 6.6.2021 to 9.6.2021.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa) Registrar, NCLT

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secretary, National Company Law Tribunal.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/ Hyderabad/Jaipur/Cuttack/ Kochi/Amaravati/ Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. All Bar Councils.